

High Court of Sikkim

Record of proceedings

I.A. No. 01 of 2023 in CRL.L.P/41/2023/(Filing No.)

State of Sikkim

Applicant

VERSUS

Pratiksha Rai and Another

Respondents

Date : **29-07-2024**

CORAM : **THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**
THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE

For Applicant Mr. S. K. Chettri, Additional Public Prosecutor.

For Respondents

R-1 None present.

R-2 None present.

ORDER

Rai, J.

None appears for the Respondent No.1 although Registry reports that as per the online postal tracking item has been delivered.

Notice issued to Respondent No.2 has been dispatched as per the Registry report. We may await service of Notice on the Respondent No.2.

List on 02-09-2024.

Judge
29-07-2024

Judge
29-07-2024